GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

STARRED QUESTION NO:123
ANSWERED ON:03.08.2010
SPORT FACILITIES IN THE COUNTRY
Rathwa Shri Ramsinhbhai Patalbhai;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there is shortage of sports infrastructure in the country including the rural areas;
- (b) if so, the reaction of the Government thereto;
- (c) the allocation made for creating sports infrastructure and promoting sports in the country during each of the last three years and the current year, State-wise;
- (d) the schemes under which financial assistance is provided for promotion of sports in the country through Non-Governmental Organisations and the performance of such schemes during each of the last three years and the current year, State-wise;
- (e) whether any proposals have been received from various State Governments for creation of sports infrastructure; and
- (f) if so, the details thereof along with the action taken thereon?

Answer

THE MINISTER FOR YOUTH AFFAIRS & SPORTS (DR. M.S.GILL)

(a) to (f): A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO.123 TO BE ANSWERED ON 03.08.2010 REGARDING SPORTS FACILITIES IN THE COUNTRY ASKED BY SHRI RAMSINH RATHWA & SHRI N. CHALUVARAYA SWAMY HON'BLE MEMBERS OF PARLIAMENT

- (a) & (b) Yes, Madam. To address the severe inadequacy of sports infrastructure facilities, particularly in the rural areas, the Government of India has introduced a nation-wide rural sports programme called 'Panchayat Yuva Krida Aur Khel Abhiyan' (PYKKA) in the year 2008-09. This scheme aims at creating basic sports infrastructure in all the village/block panchayats (and its equivalent units) in the country, in a phased manner, over a period of 10 years, at an annual coverage of 10% for normal States, and 20% for Border States and special category, including North Eastern States. The scheme is implemented through the State Governments/ UTs' Administrations. The scheme also provides 100% central assistance to States/UTs for holding annual rural sports competitions at block, district, state and national level. Separate funding is also made for conducting National Women Championship, Inter-School Competitions and North East Games. Planning Commission has given in-principle approval for introducing a scheme to support the creation of urban sports infrastructure in the country. There is budget provision of Rs. 150 crore for this purpose in the current financial year (2010-11).
- (c) A plan outlay of Rs.1, 500 crore has been approved in the Eleventh Five Year Plan for the PYKKA scheme. Financial Assistance is provided to States and UTs based on submission of proposals and fulfilling terms and conditions provided in the scheme.

Year-wise allocation of budget and its utilization for the last two years (2008-09 and 2009-10) and upto 30th June, 2010 of the current financial year is given below:

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(Rs. in crore)
Sl.No. Year Budget Budget utilization
allocation Infrastructure Competitions Total
component

1. 2008-09 92.00 83.85 8.15 92.00
2. 2009-10 135.00 105.00 30.00 135.00
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3. 2010-11# 413.00 76.29# 20.60# 96.89#

#Figures upto June, 2010.

State-wise sanction and release of grants for the last two financial years and upto 30th June, 2010 of the current financial year is given

in Annexure I-III.

- (d) Government has introduced a scheme for `promotion of sports and games among disabled from the current financial year (2010-11), which provides financial assistance to chools/institutions for engaging coaches, procurement of sports equipments. Financial assistance is also provided under the scheme for conducting annual sports competitions and also for training of community coaches. The State-wise distribution of financial assistance approved for 60 schools/ institutions including 48 schools run by Non-Governmental Organisations (NGOs) under the scheme, is placed at Annexure-IV.
- (e) & (f) Funds allocation and release under the PYKKA Scheme to the States/UTs were based on their proposals.